

Quarters built by Delhi Development Authority

647. Shri Kanwar Lal Gupta: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of quarters completed by the Delhi Development Authority so far;

(b) the number of plots fully developed and how many of them have been actually allotted;

(c) the annual expenditure on the administration of the Delhi Development Authority; and

(d) the steps taken by Government to increase the pace of development?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) 180.

(b) 6,660 residential plots had been developed upto the 31st January, 1967 and 4,018 plots had been disposed of by auction or allotment.

(c) A statement is laid on the Table of the House. [Placed in Library. See No. LT-275/67].

(d) The main difficulty has been about the provision of services, e.g., water, sewerage and electricity by the Delhi Municipal Corporation. Ways and means are being explored by which these services could be provided by the Delhi Development Authority itself, where the Delhi Municipal Corporation are not in a position to provide them in the near future.

Pay Scales of State Bank Employees

648. Shri S.M. Banerjee: Will the Minister of Finance be pleased to state:

(a) whether the State Bank Employees including class I and II Officers have demanded better pay scales; and

(b) if so, the reaction of Government thereto?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The demands are presently under negotiation between the State Bank and its staff. There are no circumstances warranting any action by Government at this stage.

भूतपूर्व मंत्रियों तथा भूतपूर्व संसद सदस्यों द्वारा अपने निवास स्थान खाली किया जाना

649. श्री मधु सिन्घे : क्या निर्वाण, आवास तथा संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले दस वर्षों में जिन केन्द्रीय मंत्रियों और संसद सदस्यों ने अपने पद छोड़े अथवा उनसे वे पद छुड़ाये गये उन में से कितनों ने सरकारी निवास स्थान खाली कर दिये हैं और कितनों ने खाली नहीं किये हैं ;

(ख) मकानों को खाली कराने संबंधी नियमों को ध्यान में रखते हुए इसमें कितना विलम्ब हुआ ; और

(ग) भविष्य में इस प्रकार की अनियमितताओं को समाप्त करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

निर्वाण, आवास तथा संभरण मंत्रालय में उपमंत्री (श्री इकबाल सिंह) : (क) 1 जनवरी, 1958 से 31 मार्च, 1962 तक निम्नांकित मंत्रियों तथा संसद सदस्यों ने कार्यभार छोड़ा तथा उनको मिली रियायती अवधि में सरकारी वास नहीं छोड़ा :—

	मंत्री	संसद सदस्य
1. किसी भी कारण से कार्यभार छोड़ने वाले व्यक्तियों की कुल संख्या	8	427
2. परिसरों में अवधि के बाद रहने वाले व्यक्तियों की कुल संख्या	6	121